

Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED

Date of commencement of CIRP: 25th October 2024

List of creditors as on: 14/08/2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	45,15,34,597.00	1	45,15,34,597.00	-	-	-	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-	-	
5	Operational creditors (Workmen)	0								
6	Operational creditors (Employees)	0								
7	Operational creditors (Government Dues)	2	1,07,76,48,991.00	2	1,04,51,57,212.00			3,24,91,779.00		
8	Operational creditors (other than Workmen and Employees and Government Dues)	0								
9	Other creditors, if any, (other than financial creditors and operational creditors)	0								
Total		3	1,52,91,83,588.00	3.00	1,49,66,91,809.00	-	-	3,24,91,779.00		

<div>Annexure-1</div> <div>Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED</div> <div>Date of commencement of CIRP: 25th October 2024</div> <div>List of creditors as on: 14/08/2025</div>															
List of secured financial creditors belonging to any class of creditors (Amount in ₹)															
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL															

<div>Annexure-2</div> <div>Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED</div> <div>Date of commencement of CIRP: 25th October 2024</div> <div>List of creditors as on: 14/08/2025</div>														
<div>List of unsecured financial creditors belonging to any class of creditors</div> <div>(Amount in ₹)</div>														
SL No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

Annexure – 7 Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP: 25th OCTOBER 2024 List of creditors as on: 14/08/2025														
List of operational creditors (Government dues) (Amount in₹)														
Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department, Chennai	13-11-2024	26,86,44,074.00	26,71,69,148.00	Income tax Demand	NIL	Nil	No	NIL	Nil	nil	nil	14,74,926.00	
2	GST Department	20.11-2024	80,90,04,917.00	77,79,88,064.00	GST Demand	NIL	Nil	No	Nil	Nil	Nil	MIL	3,10,16,853.00	
			1,07,76,48,991.00	1,04,51,57,212									3,24,91,779.00	
Annexure – 8 Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP:25TH OCTOBER 2024 List of creditors as on: 14/08/2025														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1									-	-	-	-	-	-
2									-	-	-	-	-	-
3							NIL		-	-	-	-	-	-
4									-	-	-	-		

Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED

Date of commencement of CIRP: 31ST OCTOBER 2024

List of creditors as on: 14/08/2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
NIL													